

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 479/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE PARTIES: M J Coaters Pvt. Ltd.  
V/s.  
Emrald Vitro Muro Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	HUZEFA KHOKHAWALA and JANAKI GARDE i/b M/s. NANKANI & ASSOCIATES	ADVOCATE FOR PETITIONER <b>ORDER</b>	Janaki

**TCP 479/I & BP/NCLT/MB/MAH/2017**

1. This Petition has been transferred from Hon'ble High Court.
2. The Ld. Rep. of the Petitioner is present and seeking time to file Form No. 5. Time is granted.
3. Adjourned to **29<sup>th</sup> June, 2017.**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **18.04.2017**